NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 89(ND)/2009

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE COMPANY

M/S. Sh. Ravinder Kumar Majoo V/s. M/s. AMA Enterprises Pvt . Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Raller h Kumal, Adv.

2. Palmod Sachdeng Adv Responsible Hell

3. Megha Aggalwal, PCS

Order

There is consensus between the parties that the Chandigarh Bench of NCLT has territorial jurisdiction in respect of CP 89(ND)/2009 as the registered office of the respondent company is at Ludhiana. Accordingly the files and all records are required to be transferred to Chandigarh Bench of NCLT.

2. The Bench Officer is directed to ensure that CP No. 89(ND)/2009 along with all the papers be sent to Chandigarh Bench of NCLT at the earliest.

(CHIEF JUSTICE M.M. KUMAR)

MRRIM

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

23.9.2016 (P.K. SUD)